- (°J if so, when were such instructions sent and what action has been taken by BICP;
- (d) what are the names of combinations for which prices have been worked out and fixed by his Ministry; and
- (c) what was the earlier price of each and what is the price fixed?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHR1 SATYA PRAKASH MALAVIYA): (a) to (e)

Government has issued clarifications to Bureau of Industrial Costs and Prices stating that any combination formulation containing any price controlled drug will be under price control. After the promulgation of 1987 DPCO guidelines were issued wherein it was stated that any combination formulation containing a non-scheduled rugd as a major ingredient will be outside price control provided Drug Controller (India) certifies that non-scheduled bulk drug is major ingredient in that combination. Since Drug Controller (India) did not give any such certificate in respect of any of the combiformulations. all formulations containing scheduled drugs were considered as price controlled, and all the prices recommended by BICP after the promulgation of DPCO 1987 were based on this principle.

Provision of Staff Council in the Schemeof Joint Consultative Machinery for.Kenclriya Vidyalaya Sangathan

PRAKASH 442. SHRI ANAND GAUTAM:

> SANTOSH SHRI **KUMAR** SAHU:

SHRI GURUDAS DAS GUPTA:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT he pleased «o state:

fa) whether it is a fact that a staff Council is provided in the scheme or Joint

Consultative Machinery for Kendnya Vidyalaya Sangathan;

to Questions

- (b) if so, what are the details of the provisions and procedure that govern its formation;
- (cj whether there is any deadlock on the issue of formation of the Staff Council; and
- (d) if so, what are the details thereof and latest position in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE (SHRI UHAGEY DEVELOPMENT GOBARDHAN): (a) and (b, i Yes, Sir. The Scheme of Joint Consultative Machinery and its constitution that govern its procedure are at Annexure. [See Appendix CLVI, Annexure No. 19-A]

(c) and (d) There is no deadlock on the issue of formulation of the Joint Consultative Machinery. However, there is lack of agreement regarding the number of representatives, of different associa tions. There has been no recent charge in this position.

Setting up of Navodaya Vidyalayas in the country

- 443. SHRI N. E. BALARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) what are districts chosen to set up Navodaya Vidyalayas under the New Education Policy and at how many places the Vidyalayas have been set up;
- (b) what is the number of students and teachers in each of these schools; and
- (c) what is Government's policy regarding setting up of Navodaya Vidyayalas in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI BHAGEY GOBARDHAN): fa) to (c) The Scheme of